243 Re. Reported Tubectomy on [RAJYA SABHA] widow in a family comp 244 a 62 year old in Uttar Pradesh

[Secretary General]

following motion extending he time for presentation of the R tort of the Joint Committee of epeu cr on the Constituti on (Seventy-second Amendment) Bill, 1991 {Insertion of new Part IX and addition of Eleventh Schedule):--

MOTION

'That this House do extend upto the 30th April, 1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of Special India viz. the Constitution (Seventy-second Amendment) Bill, 1991 (Insertion of new Part'IX and addition of Eleventh Schedule)."

"I am directed to inform you that Lok Sabha, Houses on the Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991:—

MOTION

'That this House do extend upto the end of the tions) Monsoon Session, 1992, the time for presentation of the Report of the Joint techniques for the purpose of detecting misuse of such techniques for the purpose of pre-natal sex determination leading to connected therewith or thereto".

ANNOUNCEMENT REGARDING GOVERNMENT BUSINESS IN THE RAJYA SABHA URING THE WEEK COMMENCING TUEDSDAY, THE 3RD MARGH, 1992

THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): With your permission, Madam, I rise to announce that Government Business during the week commencing 3rd March, 1992, will consist of:

1. Discussion on the Motion of Thanks on the Prasi dent's Address.

2. Discussion on the Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1992 (No. 1-of 1992) and consideration and passing of the Representation to the People (Amendment) Bill, 1992.

General discussion on the Railway Budget for 1992-93.

THE DEPUTY CHAIRMAN: Mentions.... {Interruptions}.

RE- REPORTED TUBECTOMY ON A 62 YEAR OLD WIDOW IN A FAMILY CAMP IN UTTAR PRADESH

ग्रहलवालिया श्री सुरेन्द्रजीत सिंह at its sitting held on the 27th February, (बिहार) : महोदया, उत्तर प्रदेश में 62 साल 1992, has adopted the following motion extending the time of presentation of the की एक विश्ववा के साथ में उत्तर प्रदेश Report of the Joint Committee of the ग्रधिकारियों ने जो श्रन्थाचार किया है... (ध्यवधान)

> DEPUTY CHAIRMAN : I THE will call you. {Interruptions} I have given my word. I will call _____{{Interrup}}

श्रीसुरेग्द्रजीतसिंह ग्रहलुवालियाः Committee on the Bill to provide for the महोदया, एक विधवा जो 62 साल की है, regulation of the use of pre-natal diagnostic उसको फैमिली प्लानिंग कैम्प में ले जाकर जबर्दस्ती उसके माथे पर, मांग पर सिन्दूर भरा genetic or metabolic disorders or जबदस्ता उसके माथ पर, माग पर सिन्दूर भरा chromosomal abnormalities or certain गया, टीका लगाया गया और उसकी ट्यूब congenital malformations or sex link कटामी की गयी । इतना बड़ा प्रत्याचार disorders and for the prevention of the उत्तर प्रदेश की सरकार के द्वारा किया गया है कि जो 62 साल की विधवा है, उसके साथ female feoti-cide ; and for matters ऐसा श्रत्याचार हुआ है । मैं आपके माध्यम incidental से मांग करता हू कि सरकार इस पर बयान दे कि यह कैसी घटना है। यह एक जधन्य कांड है जिसमें 62 साल की एक विधवा के ताथ ऐसा अन्याय हुआ है...(अवस्थान) यह गरीब और पिछड़ी जाति के साथ में षटना हुई है। (स्यवधान)

> डा० रत्नाकर पाष्ट्रेय (उत्तर प्रदेश) : (स्यवधान) एक महाशक्ति के साथ अन्याय हुआ है, मैंडम।

श्री सुरेम्डजीत सिंह ग्रहल्वासियाः महोदया, एक विधवा की मांग पर सिन्दूर जबर्दस्ती लगाया गया, जो हिन्दू परम्परा के साथ अत्याचार करना है.. (व्यवधान) यह उत्तर प्रदेश की सरकार ने.... (स्यवधान)

THE DEPUTY CHAIRMAN: Let this matter be over. I will call ... (Interruptions)...

श्री सुरेश्वजीत सिंह सहल्वासिया :
... (ब्यवधान) जिस भारतीय संस्कृति में
नारी का सम्मान किया जाता है, वहीं एक
विश्ववा नारी के मस्तिष्क ५२ उसकी मांग में
जबदंस्ती सिन्दूर भरकर के उसकी ट्यूबक्टामी
की जाती है। इससे बड़ा जबन्य मपराध
और क्या हो सकता है? महोदया, हम मांग
करते हैं कि .. (क्यवधान)

डा० रत्ना करपाण्डेय: महोदया, यह वड़ा नभीर मामला है। पूरी नारी जाति का अपमान है। उस विधवा को सुहागन बनाया गया और भारतीय संस्कृति का नाम लेने वाली बी.जे.पी. सरकार में यह सब हो रहा है। भाप मंत्री महोदय को निर्देश दीजिए कि वह इस बारे में स्टटमेंट दें। इस तरह का अन्याय, भत्याचार भारत की मातृ शक्ति का अपमान है। इस अपनान को यह सदन बरदाशत नहीं कर सकता ... (अपद्वाम)

उपसम्रापति : पाण्डेय जी, बात हो गई, वैठिष् ... (ब्यवधान)

ज्ञा० रहनाकर पाण्डेय: संयोग से इस समय चेयर पर एक महिला कैठी है... (श्यवज्ञान)

भी सुरैनाजीत सिंह श्रहसुवासियाः इत महिलाकी मांग में जबदस्ती सिंदूर भरा गया ... (म्बनधान)..

उपसमापति: एक मिनट प्लीज । प्रापने जिस मुद्दे को उठाया है, मैंने भी अखबार में उस बारे में पढ़ा और इस प्रोर मैं सरकार का व्यान खीचूंगी। इस समय होम मिनिस्टर साइब यहां बैठ हैं जो कुछ भी जानकारी हो वह हाऊस के सामने रखें, वयान दें... (व्यवश्वान)

श्रीमती रेणुका बौधरी (आन्ध्र प्रदेश): धाप एश्योरेंस दीजिए ...(श्यवधान) यह पिछले कई सालों से चल रहा है... (स्थवान) It is a general attitude towards women in the country day in and day out. (Interruptions)

Mention

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : Madam, (Interruptions)

उपतभापति : जरा ग्राप बैठिए, ध्यान से सुनिए ... (ब्यवधान)

SHRI S. B. CHAVAN: Madam, 1 Will get the information from the Uttar Pradesh Government, and therefafter I will make a statement in the House.

THE DEPUTY CHAIRMAN: Now, Shri Raj Mohan Gandhi. (Interruptions) Special Mention.

SPECIAL MENTION

Arrest of Shri Sunderlal Babuguna in Tehri Garhwal

SHRI RAJ MOHAN GANDHI : (Uttar Pradesh): Madam Deputy Chairman, I am thankful to you for giving me this chance to make a reference to Shri Sunderlal Bahuguna. Members of this House are well aware of his assistance to the needy, the deprived people and his work to save the trees. He has been engaged for several weeks in a peaceful 'dharna' against the controversial Tehri Dam. Last night, I donot know whether in the middle of the night or at an early hour or a later hour, but I had a report this morning Sunderlal Bahuguna who is in his late sixties and his frail and elderly wife were both roguhed up and arrested, their tent was uprooted. We do not know where they have been taken.

THE DEPUTY CHAIRMAN : Why he is arrested ?

SHRI RAJ MOHAN GANDHI: Near the dam site in Tehri. So, I request the Home Minister to send on more communication! to the UP Government to find out the circumstances in which they were arrested and also to find out where they are, where Bahugunaji is, where his wife is, how they are, whether the information is with the Mad authorities on with the UP Government. Perhaps, the Home Minister would be good enough to let the House know this. I feel that the whole House is interested in his welfare and safety and the treatment ha has received.

श्री सुरेम्ब्रजीत सिंह झहलवालिया: (बिहार): महोदया, पूरा सदन यह मांग करता है कि बहुगुणा जी के साथ जो भी दुव्यंवहार कियागया है और जिस तरह उनको